

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Dated: 25.02.2020

NOTICE

Take notice that the following matter listed on 26.02.2020 in the Court - III will not be taken up. The next date of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 213 of 2019 Part Heard	SRS shipping Pvt. Ltd. Vs. Everup Battray India Pvt. Ltd.	Narendra Pd. Yadav	Bhavna Duhoon (R1)

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- 1. Notice Board**
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By Order

**-sd/-
Registrar**